The Minister of Commerce and Industry (Shri Lai Bahadur Shastri): (a) and (b). The raw materials that go into the manufacture of medicines are many and they fall under different serial numbers of the Import Trade Control Schedule. Further, the same raw materials or at least many of them are used in the preparation of products other than medicines. It is, therefore, not possible to say how many applications were received for import of raw materials for use in manufacturing medicines only and how many were rejected.

## Sanction of loan to West Bengal Government

366. Shri Panigrahi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the West Bengal Government asked from the Government of India a sum of Rupees three crores (approximately) for distribution as loans to the displaced persons living outside camps; and

(b) if so, the action taken thereon?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). The Government of West Bengal have asked for a provision of Rs. 3-18 erores for disubursement of loans to the displaced persons living outside camps during 1959-60. The demand relates to the Budget proposals for 1959-60 received from the State Government and the matter is under examination along with the other budget proposals of the State Government.

## Borshora Colliery, Assam

867. Shrimati Renu Chakravarity: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the instruction sent to the Regional Labour Commissioner, Calcutta to proceed to Assam to try for a negotiated settlement between the workers and em-

ployers of Borshora Colliery, Assaidh has not been carried out; and

(b) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abid All): (a) and (b). The Regional Labour Commissioner, Calcutta, has been asked to discuss outstanding matters with the representatives of the management and the workers during his forthcoming visit to Shillong.

## Technical School at Takyal (Manipur)

368. Shri L. Achaw Singh: Will the Minister of Labour an l Employment be pleased to state:

- (a) whether the Government has finally decided to start the technical school proposed to be built at Takyal in Manipur as originally planned;
- (b) whether the proposal to merge it with the Adimjati Technical Institute was turned down; and
  - (c) if so, the reasons thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) The Institute will be located in a place considered most suitable by the Manipur Administration

- (b) Yes
- (c) It was not possible to integrate the training programmes of both the Institutes.

## Silk Processing Factory in Puniab

- 869. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether it is a fact that a silk processing factory is proposed to be set up in the Punjab;
- (b) if so, whether the details of the project have been worked out;
- (c) the total amount to be spent to set up the factory; and
- (d) whether this factory will be run in public sector or private sector?